Written Answers

Closed Textile Mills

1402. SHRI SHANTILAL PURUSHOT-TAM DAS PATEL: Will the Minister of TEX-TILES be pleased to state:

- (a) whether Union Government have received representation from State Government of Gujarat for speedy revival of twenty six closed textile mills in the State:
- (b) if so, whether one of the main recommendations was to extend the Textile Workers Rehabilitation Fund Scheme to the closed composite textile mills; and
- (c) if so, the steps taken by Union Government thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

- (a) Yes, Sir.
- (b) and (c). The Scheme is already applicable where an entire mill closes down permanently. The State Government has suggested extension of the Scheme to cases of partial closure. The State Government have been advised to work out the financial implication of the proposal.

- 1404, SHRI D. AMAT, Will the Minister of TEXTILES be pleased to state:
- (a) the number of textile mills that remained closed as on 31st December, 1989. State-wise;
- (b) the number of workers rendered unemployed by the closure of these mills;
- (c) the details of relief provided by Union Government to the unemployed workers; and
- (d) by when, these mills are likely to start working again?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SHARAD YADAV): (a) and (b). A statement is given below.

- (c) A sum of Rs. 10 crores was paid ull 16-2-90 to the 6475 workers of 8 ciosed textile mills.
- (d) Reopening of a closed mill depends on its viability being established before Nodal Agency/BIFR. Reopening of non-viable mills may not be possible.

STATEMENT

| State | No . of Mills Closed | No. of workers affected |
|---------------|-------------------------|-------------------------|
| ndhra Pradesh | 5 | 2,409 |
| har | 1 | 621 |
| ujarat | 35 | 55,830 |
| aryana | 2 | 5,056 |
| arnataka | 12 | 6,986 |

| | State | No . of Mills Closed | No. of workers affected |
|------------|------------------------------|-------------------------|----------------------------|
| 6. | Kerala | 1 | 1,015 |
| 7 . | Madhya Pradesh | 2 | 2,636 |
| 8. | Ma har as htra | 17 | 36,665 |
| 9. | Rajasthan | 7 | 5,554 |
| 10. | Tamil Nadu | 27 | 14,352 |
| 11. | Uttar Pradesh | 7 | 14,929 |
| 12. | West Bengal | 7 | 13,754 |
| 13. | Delhi | 1 | 5,803 |
| Totals | Totals | 124 | 1,65,610 |

Clearance to Inter-State Inchampalli Project of Andhra Pradesh

1405. SHRI J. CHOKKA RAO: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Andhra Pradesh Government has proposed to the Central Water Commission for clearance of the inter-State Inchampalli Project;
- (b) if so, whether the project has been cleared:
 - (c) if not, the reasons therefor; and
- (d) whether there is any proposal to take up this project in Central Sector on the lines of Bhakra-Nangal Project?

THE MINISTER OF STATE IN THE MINISTRYOF WATER RESOURCES (SHRI

MANUBHAI KOTADIA): (a) Yes, Sir. The Inter-State Inchampalli Project report prepared by the State Government was received in October 1988

- (b) and (c). The report has been returned to the State Government to get the report prepared by a joint Inter-State Task Force, as agreed to.
 - (d) No, Sir.

Yarn Price

1406. SHRI BANWARI LAL PUROHIT: Will the Minister of TEXTILES be pleased to state:

(a) whether one lakh powerloom and two lakh handloom units in the country are on the verge of closure on account of sudden rise in the price of cotton yarn due to Government's export policy on the yarn;